

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-06-2024 AT 10:30 AM**

CP No. 45/241/HDB/ 2023

AND

IA (CA) 69, 77, 76, 117, 141 & 142/2024 in CP No. 45/241/HDB/ 2023

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Escientia Life Sciences & ors

...Petitioner

AND

Escientia Advanced Sciences Pvt Ltd & Others

...Respondent

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned senior counsel Mr Vivek Reddy, along with Mr Soumya Dasgupta Adv, Mr Dwijesh Kapila, Adv, Mr Aviral Singhal, Adv, Mr Pranay Bahuguna, Adv, Mr P Shamanthak Hande, Adv, Ms Mounika Donur, Adv for Petitioners present physically.

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present physically.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically.

Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Senior Counsel Mr P Raghu Ram, for Respondent Nos 3 present physically.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

IA (CA) 69/2024

Heard Learned Senior Counsel Mr P Raghu Ram, for Respondent Nos 3. Oral submissions concluded. For reply submissions by the applicant, matter adjourned to 28.06.2024.

IA (CA) 77/2024

For hearing, matter adjourned to 28.06.2024.

IA (CA) 76/2024

It is stated that counters have been filed. No rejoinder reported.

For hearing, matter adjourned to 28.06.2024.

IA (CA) 117/2024

For hearing, matter adjourned to 28.06.2024.

IA (CA) 141 /2024

For hearing, matter adjourned to 28.06.2024.

IA (CA) 142/2024

For hearing, matter adjourned to 28.06.2024.

IA (CA) 104/2024

It is represented that counters filed, matter adjourned to 28.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)